

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(21)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. SAHANA	Counsel for the Respondent	
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2.	V.M. Kannan for T. K. Bhaskar	Counsel for the Petitioner	
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ORDER

Counsel representing both the parties are present. Counsel for respondent stated that Shri T Poornam, senior counsel, is undergoing treatment in the hospital due to head injury and hence unable to appear before the Adjudicating Authority. Counsel for petitioner stated that there is a possibility of settling the matter with the other side and prayed time for making submissions in relation to the final outcome of the settlement. Considering the request and submissions of both the counsel and in the interest of justice, I am inclined to grant time at the request of both the counsel. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)